Annexure-3

Name of the corporate debtor: Kandla Energy and Chemicals Limited: Date of commencement of LIQUIDATDION 29-01-2024; List of creditors as on 15-03-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{T})

	Name of cre- ditor	Details of claim receive d		Details of claim admitted						Amount of contingent	Amount of any mutual dues, that	l I	Amount of claim under verifica- tion	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	l	% voting share in CoC	_	may be set- off			
1	Union Bank of India	11/11/2022	1,58,84,50,041		Loan granted	1,58,84,50,041	0	No	15	0	0	0	0	Nil
2	State Bank of India	19/02/2024	4,32,94,34,756		Loan granted	4,32,94,34,756	0	No	34	0	0	0	0	Nil
3	Bank of Maharashtra	14/11/2022	1,54,97,10,709		Loan granted	1,54,97,10,709	0	No	15	0	0	0	0	Nil
4	IDBI Bank Limited	01/03/2024	2,35,25,87,216		Loan granted	2,35,25,87,216	0	No	17	0	0	0	0	Nil
5	Bank of Baroda	15/02/2024	1,44,83,19,826		Loan granted	1,44,83,19,826	0	No	13	0	0	0	0	Nil
		Total	11,26,85,02,549	11,26,85,02,549		#######################################								